

भारतीय दूरसंचार विनियामक प्राधिकरण

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road) Next to Zakir Hussain College, New Delhi-110002



No.1-13/2015-A&P

Dated: 27th April, 2015

To,

All Ministries/Department of Government of India Central Public Sector Undertakings, Statutory & Autonomous Bodies

Sub: Calling applications for filling up the posts of Deputy Advisor/Joint Advisor on deputation on foreign service terms in TRAI [HQ], New Delhi.

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

The organization proposes to fill up the vacant posts of Deputy Advisor/Joint Advisor in its Headquarters in New Delhi on deputation on foreign service terms, initially for a period of two years. The details of qualification and experience etc., are as under:

Name of the Post	Scale of Pay	Eligibility criteria (+)	Essential Qualification (*)
Deputy Advisor	39100+ Grade Pay Rs.7600 plus allowances such as DA, HRA etc.	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies:- (i) Holding equivalent post on regular basis or (ii) Officers in Senior Time Scale with 4 years of regular service in that grade.	Degree in Business Administration/ Economics/ Commerce /Engineering/ Law/ Science/ Humanities from a recognized University/ Institution or, Membership of the Institute of Chartered Accountants of India/ Institute of Cost and Works Accountants of India and possessing requisite experience in the relevant field.
Joint	67000+ Grade Pay Rs.8700 plus allowances such as DA, HRA etc.	Officers of the Central Govt., Central	

(*) The qualification would be from a recognized University/educational institute.

- 3. The posts of Deputy Advisor/Joint Advisor have been exempted upto 23.01.2016 from the rule of immediate absorption by Department of Pension & Pensioners Welfare for appointment of Central Govt., servants on deputation.
- All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (can be downloaded from TRAI's website www.trai.gov.in) alongwith attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for so as to reach the Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002. The Iast date for receipt of applications is 15th June, 2015.

Yours faithfully.

(Manish Negi)
Technical Officer (A&P)

Tel: 23664554/Fax:23233017

Copy to: -

- 1) JA, O/o Chairman, TRAI
- 2) Sr. PPS to Member (V)/ Sr. PPS to Member, TRAI.
- 3) Sr. PPS to Secretary, TRAI
- 4) All Principal Advisors/Advisors [HQ] & [ROs], TRAI.
- 5) SRO (IT) with a request to post the same in the TRAI website.